

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4145
ANSWERED ON:19.02.2014
FINANCIAL ASSISTANCE TO NIGHT SHELTERS
Punia Shri P.L. ;Sugavanam Shri E.G.

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government is providing financial assistance to various States including the North Eastern States for construction of night shelters;
- (b) if so, the details thereof;
- (c) whether the Government has any proposal to expand the scheme throughout the country in future;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor and the steps taken by the Government in this regard?

Answer

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION [Dr. (Ms.) GIRIJA VYAS]

(a) to (e): 'Land' and 'Colonisation' are State Subjects, therefore it is the primary responsibility of the State Governments to provide housing to all homeless families. However, in order to complement and supplement the initiatives taken by State/UT Governments, Ministry of Housing & Urban Poverty Alleviation has introduced a new scheme namely 'Shelter for Urban Homeless (SUH)' to provide permanent shelters with basic facilities to urban homeless as a component of the National Urban Livelihood Mission (NULM) during the current Five Year Plan period.

The scheme is applicable for all the States/UTs in the country including the North Eastern States. The role of the Central Government would be to provide support in creation of infrastructure and facilities. Government of India would fund 75% of the cost of construction of the shelters and 25% would be the State contribution. In case of North Eastern and Special Category States (Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Jammu and Kashmir, Himachal Pradesh and Uttarakhand), this ratio will be 90:10. The Operation and Maintenance Cost of the shelters will also be shared between Government of India and States on 75:25 (90:10 for North-Eastern and Special Category States) basis for initial 5 years. It will be the responsibility of the State/UT Governments to bring in land for the construction of shelters.